

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **06.02.2026** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),**  
**Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 180/2023 For Stay IA No. 579/2023 For Additional Docs. IA No. 318/2025	Asset Reconstruction Company (India) Ltd Vs S. Dhanapal, Liquidator of Servalakshmi Paper Ltd & Anr.	Ms. Abitha Banu	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 77/2026	Rajesh Chillale RP, Vivin Drugs & Pharmaceuticals Ltd Vs Vivin Laboratories Ltd	Mr. Praveen Kumar Jain	
3.	Comp App (AT) (CH) (Ins) No. 79/2026 For Additional Docs. IA No. 221/2026 For Stay IA No. 222/2026 For Exemption IA No. 223/2026	MMS Steel and Power Pvt Ltd Vs Kasargod Power Corporation Ltd&4 Ors.	Mr. Isaac Thomas	
4.	Comp App (AT) (CH) (Ins) No. 80/2026 For Additional Docs. IA No. 224/2026 For Exemption IA No. 225/2026 For Stay IA No. 226/2026	K. Sunil Kumar Vs UCO Bank & 2 Ors.	Mr. Jerin Asher Sojan	
5.	Comp App (AT) (CH) (Ins) No. 81/2026 For Exemption IA No. 227/2026 For Additional Docs. IA No. 228/2026 For Stay IA No. 229/2026	K. Sunil Kumar Vs Kasargod Power Corporation Ltd&4 Ors.	Mr. Jerin Asher Sojan	
6.	Comp App (AT) (CH) (Ins) No. 62/2026 For Stay IA No. 156/2026 For Condone Delay IA No. 157/2026 Delay in refiling IA No. 185/2026	Riju Ravindran Vs Shailendra Ajmera, RP Think and Learn Pvt Ltd & Anr.	Mr. V Shyamohan	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) No. 03/2026 <b>(With Defects)</b>	Khoday Ghanshyam Sahasrarjun & 2 Ors Vs Khoday India Ltd & 10 Ors.	Mr. K Gowtham Kumar	
8.	Comp App (AT) (CH) (Ins) No. 596/2025 For Stay IA No. 1683/2025 <b>(With Defects)</b>	The Deputy/Assistant Commissioner of Goods & Service Tax & Central Excise Vs Mahalingam Suresh Kumar, Official Liquidator of Easun Reyrolle Ltd	Mr. SR Sundar	
9.	Comp App (AT) (CH) (Ins) No. 78/2026 For Exemption IA No. 218/2026 For Stay IA No. 219/2026 <b>(With Defects)</b>	P. Santhosh Sharma (Suspended Director of Lokaa Developer Pvt Ltd Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd& Anr	Mr. Kushal Bansal	
10.	Comp App (AT) (CH) (Ins) No. 82/2026 For Condone Delay IA No. 230/2026 For Stay IA No. 231/2026 <b>(With Defects)</b>	Kgeyes Nelsun Arges Developers Vs Vees Properties Ltd & 2 Ors.	Mr. Chirag Gupta	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	IA No. 345/2023 (For Direction) in TA (AT) No. 76/2021 (Comp App (AT) No. 122/2018)	S.K. Bigstar Foods Ltd. & 8 Ors Vs TM Food Processing Ltd & 25 Ors <b>WITH</b>	Mr. I Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
12.	TA (AT) No. 77/2021 (Comp App (AT) No. 163/2018)	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd & 21 Ors <b>WITH</b>	Mr. R Antony Roche Kama	Mr. Sandeep Kumar Ambalavanan- R1- R9
13.	TA (AT) No. 78/2021 (Comp App (AT) No. 210/2018)	Rayudu Nagabhushan & 17 Ors. Vs SK Bigstar Foods Limited & 22 Ors. <b>WITH</b>	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2 R3- R5-R1

14.	TA (AT) No. 80/2021 (Comp App (AT) No. 211/2018)	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Ltd. & 22 Ors	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2 R3-R5-R10
15.	IA No. 220/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 520/2025 For Stay IA No. 1463/2025 For Exemption IA No. 1464/2025 For Additional Docs IA No. 1465/2025	Sastri Venkat Ramani Suspended Director and shareholder of Sterling Developers Pvt Ltd & Anr. Vs Jai Corp Ltd & 2 Ors.	Mr. Pawan Jhabakh	
16.	IA No. 1721/2025 & 72/2026 (For Deletion) in Comp App (AT) (CH) No. 74/2025 For Stay IA No. 751/2025 For Direction IA No. 1398/2025	Union Of India Through SFIO Vs Satyam Computer Services Ltd & 12 Ors  <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. Shardul Amarchand R1 R12 Mr. Palash Taing R2 R3 R13 Mr. P Raj Kumar Jhabakh R4 Mr. Chidambara Sastry Sarva R6 R7 Mr. Pranav Gopalakrishnan R9 Mr. Vinod kumar R11
17.	Comp App (AT) (CH) No. 75/2025 For Stay IA No. 752/2025	Union of India Through SFIO Vs Maytas Properties Ltd & 6 Ors.  <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. Palash Taing R2 R3
18.	Comp App (AT) (CH) No. 80/2025 For Stay IA No. 783/2025	Union of India Vs Maytas Infra Ltd & 12 Ors	Mr. Avinash Krishnan Rav	Mr. Palash Taing R2 R3 Mr. Raymond Albyness R6
19.	Comp App (AT) (CH) (Ins) No. 576/2025 For Stay IA No. 1617/2025	The Office of Asst Commissioner of Income Tax Vs Sripatham Venkatasubramaniam Ramkumar, RP & Anr	Mr. P Rajkumar Jhabakh	Mr. Pradeep Joy R1
20.	IA No. 1769/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 636/2025	Canbank Factors Ltd Vs J Krishna Rao Personal Guarantor of Vensa Laboratories Pvt Ltd.  <b>WITH</b>	Mr. V Arvind Rajagopal	
21.	IA No. 1770/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 637/2025	Canbank Factors Ltd Vs K Hanumantha Rao Personal Guarantor of Vensa Laboratories Pvt Ltd.  <b>WITH</b>	Mr. V Arvind Rajagopal	
22.	IA No. 1772/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 639/2025	Canbank Factors Ltd Vs D Rama Linga Raju Personal Guarantor of Vensa Laboratories Pvt Ltd.	Mr. V Arvind Rajagopal	

23.	Comp App (AT) (CH) No. 20/2024 For Stay IA No. 351/2024	Galipoglu Hidromas India Manufacturing Pvt Ltd & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S	Ms. Vandana Raheja	Ms. Lily Francis
24.	Comp App (AT) (CH) (Ins) No. 480/2025 For Exemption IA No. 1363/2025 For Stay IA No. 1362/2025	Ganesan Natarajan Vs State Bank of India & Anr.	Mr. Raymond Albyness	Mr. K Chandrasekaran

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25.	Restoration (AT) (CH) No. 01/2026 in Comp App (AT) (CH) (Ins) No. 589/2025	Anand Educational Technical & Vocational Society Vs Jayashree S Iyer & 2 Ors	Ms. PV Preeja	
26.	IA No. 208/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 398/2025 IA No. 209/2026	V N Ajit Kumar & 8 Ors Vs Annie Abraham, Liquidator, MR Realtors Pvt Ltd & 5 Ors.	Mr. V N Ajit Kumar Party-in-person	Mr. Ashwin Shanbhag R1 Mr. Mohan Jacob George R3 Mr. Jayesh Mohankumar R4 Mr. Sasi Nair R5, R6
27.	IA No. 183/2026 (To Recall) in Comp App (AT) (CH) (Ins) No. 388/2025 For Exemption IA No. 1138/2025 For Stay IA No. 1140/2025 Delay in filing IA IA No. 184/2026	Gorinka Pratyusha Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt Ltd & 2 Ors <b>WITH</b>	Mr. K Venkatesan	Mr. Pradeep Joy R3
28.	IA No. 232/2026 (To Recall) in Comp App (AT) (CH) (Ins) No. 389/2025 For Stay IA No. 1142/2025 To dispense with IA No. 1143/2025 Delay in filing IA IA No. 233/2026	Srinivas Kalluri & Anr. Vs Birendra Kumar Agarwal, RP, Manjeera Retail Holdings Pvt Ltd & 2 Ors	Mr. K Venkatesan	Mr. Pradeep Joy R3

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29.	Comp App (AT) (CH) (Ins) No. 243/2024	Dr. Bramha Nand Singh, Suspended Director of Shivaani Alloy Steel Castings Ltd Vs Ramesh Babu Palutla, RP of Shivaani Alloy Steel Castings Ltd & 2 Ors <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. Ramesh Babu Patutla- R1/RP Mr. B Dhanaraj- R2 Mr. G Sethu Rama Rao R3
30.	Comp App (AT) (CH) (Ins) No. 255/2024 For Stay IA No. 684/2024	Dr. Bramha Nand Singh, Suspended Director of Shivaani Alloy Steel Castings Ltd Vs Ramesh Babu Palutla, RP of Shivaani Alloy Steel Castings Ltd & 2 Ors	Mr. Avinash Krishnan Ravi	Mr. Ramesh Babu Palutla, R1/RP Mr. B Dhanaraj- R2
31.	Comp App (AT) (CH) (Ins) No. 111/2025 For Exemption IA No. 312/2025 For Stay IA No. 313/2025 For Additional Docs. IA No. 314/2025	Yashash Commodities Pvt Ltd Vs Madhusudhan Rao Gonugunta, Liquidator & Anr	Ms. Aditi Sharma	Ms. Mumaneni Vazra Laxmi- R1
32.	Comp App (AT) (CH) (Ins) No. 116/2025	Government of Tamil Nadu, Commercial Taxes and Registration Dept Vs CA. Mahalingam Suresh Kumar Official Liquidator of Jaimurugan Textiles Ltd	Mr. B Vijay	Mr. Jayaprakash
33.	Comp App (AT) (CH) (Ins) No. 224/2025	Hindustan Builders Vs Atluri Foods Pvt Ltd. Rep by its Managing Director Vijay Venkata Prasad Atluri	Mr. Mayur Mundra	Mr. N Kumaraswamy
34.	Comp App (AT) (CH) (Ins) No. 387/2025 For Stay IA No. 1133/2025 For Exemption IA No. 1134/2025	Trinox Infrastructure and Developers Pvt Ltd (Successful Resolution Applicant) Vs B Vinod Kumar Assistant Commissioner (State Tax) & 2 Ors.	Mr. VVSN Raju	Mr. P Ramesh Babu R2
35.	Comp App (AT) (CH) (Ins) No. 404/2025 For Stay IA No. 1166/2025	Canara Bank Vs Nife Fire Systems Pvt Ltd, Rep By its liquidator, S Rajagopal	Mr. ML Ganesh	Mr. MA Shaji

36.	Comp App (AT) (CH) (Ins) No. 421/2025 For Stay IA No. 1201/2025	State Bank of India Vs ICICI Bank Ltd & 2 Ors <b>WITH</b>	Mr. ML Ganesh	Mr. H Karthik Seshadri R1 R2
37.	Comp App (AT) (CH) (Ins) No. 422/2025 For Stay IA No. 1202/2025	State Bank of India Vs ICICI Bank Ltd & 2 Ors	Mr. ML Ganesh	Mr. H Karthik Seshadri R1 R2
38.	Comp App (AT) (CH) (Ins) No. 454/2025 For Stay IA No. 1634/2025	Haritham Buyer's Association Vs VN Ajit Kumar& 11 Ors	Mr. K Jayesh Mohankumar Mr. Vimal Vijay	Mr. VN Ajit Kumar R1 R1 Mr. Ashwin Shanbhag R10 Mr. Mohan Jacob George R12
39.	Comp App (AT) (CH) (Ins) No. 620/2025 For Stay IA No. 1723/2025	Kiran Ranjit Soundarajan, Suspended Director of Soundararaja Mills Ltd Vs Nimbark Fashions Ltd & Anr.	Mr. R Swarnavel	Mr. Abdul Rahman R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
40.	TA (AT) No. 214/2021 (Comp App (AT) (Ins) No. 1446/2019)	MB Power (Madhya Pradesh) Ltd Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Ms. Varsha Banerjee	Ms. Anuradha Bisani, Liquidator
41.	TA (AT) No. 213/2021 (Comp App (AT) No. 91/2020)	KN Shamsudheen Vs Kasmisons Builders Pvt Ltd & 3 Ors	Mr. M Gireesh Kumar	Mr. Vinay Mathew R3
42.	Comp App (AT) (CH) (Ins) No. 41/2022 To dispense with IA No 86/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023	Bharani Properties and Developers Pvt Ltd Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt Ltd <b>WITH</b>	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj
43.	Comp App (AT) (CH) (Ins) No. 42/2022 For Exemption IA No 90/2022 For Direction IA No.194/2022 For Stay IA No. 632/2025	Manoharamma Hotel Investment Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd. <b>WITH</b>	Mr. Adarsh Mohandas	Mr. B Dhanaraj
44.	Comp App (AT) (CH) (Ins) No. 87/2022 For Exemption IA No. 187/2022 Leave to file IA No. 188/2022	K. Bapaiah, Promoter and Erstwhile Director of Anandram Developers Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd	Ms. Shubharanjani Ananth	Mr. B Dhanaraj

45.	Comp App (AT) (CH) (Ins) No. 348/2022 For Exemption IA No. 779/2022 For Stay IA No. 781/2022	Industrial Venture Capital Ltd Vs MV Gangadharan, Member of the Monitoring Committee & Former RP of Neptune Inflatables Ltd & Anr  <b>WITH</b>	Mr. Abhishek Raman	Mr. AG Sathyanarayana R1 Mr. Rohan Rajasekaran - R2
46.	Comp App (AT) (CH) (Ins) No. 372/2022 For Exemption IA No. 872/2022 For Stay IA No. 873/2022	VGP Finances Ltd. Vs Mudappalur Varieth Gangadharan, RP of Neptune Inflatables Ltd & Anr.  <b>WITH</b>	Shivakumar& Suresh	Mr. AG Sathyanarayana R1 Mr. Rohan Rajasekaran R2
47.	Comp App (AT) (CH) (Ins) No. 295/2023 For Stay IA No. 910/2023	Amrex Marketing Pvt Ltd Vs Mudappalur Varieth Gangadharan, Erst RP of Neptune Inflatables Ltd & Anr	Ms. Niharika Ahluwalia	Mr. AG Sathyanarayana R1 Mr. Rohan Rajasekaran - R2
48.	Comp App (AT) (CH) (Ins) No. 264/2023	Xander Finance Pvt Ltd Vs Valdel Engineers and Constructors Pvt Ltd	Mr. Abhishek Jenasenan	Mr. Perikal K Arjun
49.	Comp App (AT) (CH) (Ins) No. 75/2024 To dispense with IA No. 215/2024 For Stay IA No. 216/2024	S Lakshmanan & Anr. Vs Green Peace Construction Pvt Ltd	Mr. P Jesus Moris Ravi	Mr. M Rajamanickam
50.	Comp App (AT) (CH) (Ins) No. 139/2024 For Direction IA No. 375/2024	JDA Consultancy Services Pvt Ltd Vs Rajashree Santhanam Liquidator-Anandaram Developers Pvt Ltd  <b>WITH</b>	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
51.	Comp App (AT) (CH) (Ins) No. 194/2024 For Stay IA No. 530/2024	Jayapushpam Investments and Trading Pvt Ltd Vs Rajashree Santhanam Liquidator- Anandaram Developers Pvt Ltd	Ms. Shubharanjani Ananth	Mr. B Dhanaraj

**02.00 PM**

**In the Court of Hon'ble Mr. Naresh Salecha, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 258/2025 For Exemption IA No. 731/2025 For Urgent listing IA No. 732/2025 For Stay IA No. 733/2025	Mandava Prabhakar Rao, Suspended Director, NSL Nagapatnam Power and Infratech Ltd. Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power & Infratech Ltd. & 2 Ors. <b>WITH</b>	Mr. VVSN Raju	Mr. Pukit Deora Mr. Amir Bavani For Caveator
2	Comp App (AT) (CH) (Ins) No. 259/2025 For Exemption IA No. 734/2025 For Stay IA No. 735/2025 For Urgent listing IA No. 736/2025	Mandava Prabhakara Rao, Erstwhile Director of the Corporate Debtor, NSL Nagapatnam Power and Infratech Ltd. Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power and Infratech Ltd & 2 Ors.	Mr. VVSN Raju	Mr. Pukit Deora Mr. Amir Bavani For Caveator

**INSTRUCTIONS FOR SMOOTH VC HEARINGS**

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

**VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.  
(044-28880500), or through email on **e-mail ID: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)**

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. **Notice Board**
2. **Website: [www.nclat.nic.in](http://www.nclat.nic.in)**